Government of West Bengal

Guidelines for Domestic Travel by Air

- At airport, during boarding and travel, passengers shall use face covers/mask. They will also follow hand hygiene, respiratory etiquette and maintain social distancing norms.
- All passengers shall undergo health screening at the point of departure and only asymptomatic passengers shall be allowed to board the plane.
- On arrival, health screening shall be done for all the passengers. Asymptomatic passengers will be permitted to go with the advice that they shall self monitor their health for 14 days. In case they develop any symptoms, they shall inform the local medical officer or state call center 1800 313 444 222/033-23412600,2357 3636/1083/1085 for medical interventions.
- Samples will be collected for COVID test from all symptomatic passengers. They will be taken to the nearest health facility for sample collection and health condition assessment.
- Those, with moderate or severe symptoms, will be admitted to the dedicated Covid health facility and managed accordingly.
- Those, having mild symptoms, will be asked to go for home/institutional isolation.
- Further, medical interventions will be taken as per the test result.
- All passengers are required to submit filled up self declaration form at the time of arrival to the state health officials.
- Regular sanitization/disinfection of the common surfaces shall be done at the airport. There should be adequate availability of soaps/sanitizers at different points in the airport.
- Adequate publicity for maintenance of social distancing norms and health hygiene protocol should be done at the airport.

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SELF DECLARATION FORM

(To be submitted on arrival at the Airport)

Name			
Date o	f Arrival		
Arrivin	g From		
Local A	Address		
Mobile	Number		
I hereb	y declare th	nat:	
1.	I have not t	tested Covid-19 positive in the last two months.	
2.	I am not su	uffering from any cough/fever/respiratory distress.	
3.	If I develop	p any of the symptoms mentioned in point 2 above, I will contact the lo	cal health
	authorities	s without any delay.	
4.	I will make	e my mobile number/contact details available to the local authorities fo	r contact
	tracing if re	required by them.	
5.	I undertake	e to strictly adhere to the protocol as prescribed by the health authorit	y for Home
	Quarantine	e without any deviation.	
6.	I understan	nd that furnishing incorrect information would make me liable to penal	action.
	Place:	•	Signature

Date: